

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
DAILY BOARD DATED 06.07.2020**

Sr. No.	Case Type	Party Name & Police Station
<u>APPEARANCE</u>		
1.	CR M.A. 759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai Vs Smt. Hetal Vijay Avasti
2	CR B.A. 915/2020	Mr. Nizar Ahmed Kunjtur Vs State of Maharashtra - DCB CID, Unit XI
3.	SPL CRI MA 567/2020	The State Vs Daniesh Petiwala and Ors
4	CR B.A. 1319/2020	STATE GOVERNMENT -Pydhonie Police Station -Rsptd. Vs Zia Ahmed Farook Kudia - Applicant
5	CR M.A.968/2020	Amit @ Ghanshyam Kumar Soni in BA 1179/2020 Vs The State of Maharashtra - L. T. Road Police Station
6	CR M.A. 969/2020	Amit @ Ghanshyam Kumar Soni in BA 1489/2020 Vs The State of Maharashtra - L. T. Road Police Station
7	CR M.A. 970/2020	Amit @ Ghanshyam Kumar Soni in BA 1492/2020 Vs The State of Maharashtra - L. T. Road Police Station
8	CR M.A. 971/2020	Sadik Shakeer Shaikh Vs The State of Maharashtra - Yellow Gate Police Station
REPORT, SAY/REPLY		
9	A.B.A. 714/2020	Karpuswami Subrayan Harijan And 2 Others Vs State Sewree Police Station
10	CR B.A. 846/2020	Shaikh Badshahmiya Abdul Jalil Vs The State of Maharashtra – SBI CID I Branch
11	CR B.A. 876/2020	Gayatriprasad Omprakash Shukla Vs The State f Maharashtra – DCB CID Unit- II

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12	CR B.A. 892/2020	Mr. Sagar Anil Sharma Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai
13	CR B.A. 1456/2020	Vishnu Vijayan Vs State - DCB CID, unit-9, Mumbai.
14	CR B.A. 1488/2020	Mr. Ashish K. Umate and Others Vs State - Paidhuni Police Station
15.	BAIL APPLN MCOB 851/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
STEPS		
16	REMAND APPLN MCOB 246/2020	The State- Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Raju @ Mannu and other
HEARING/ARGUMENTS		
17	MCOB MA 666/2020	The State Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mann @ Raju @ Mannu Batla and Anr
18	A.B.A. 2244/2019	Vikram Ramsingh Singh And Anr. Vs State Sewree Police Station
19	A.B.A.2254/2019	Sumeet Ramgopal Singh Vs State Sewree Police Station
20	A.B.A. 2255/2020	Santosh Bashir Singh Vs State Sewree Police Station
21	CR B.A. 829/2020	Mr. Uday Gajanan Mane Vs State of Maharashtra – Pydhoni Police Station
22	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station
23	CR B.A. 894/2020	Mr. Bhaskar Murgan Natar Vs DCB, CID Unit - IV, Mumbai and State
24	SPL CRI MA 01/2020	Intelligence Officer Vs Mr. J. Kaleel Rehman

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25	BAIL APPLN MCOG	Indira Vitthal Pujari Vs DCB CID Unit VII
26	A.B.A. 708/2020	Jitendra Solanki Vs The State of Maharashtra
27	A.B.A. 1883/2019	Sapna Vikram Singh And 4 Others Vs State Sewree Police Station
ORDER		
28	CR B.A. 677/2020	Naushad Khoju Shaikh @ Kalya Naushad Vs The State - DCB CID Unit XI
29	CR B.A. 873/2020	Deepak S. Karande Vs Sr. Intelligence Officer – and State
30	CR B.A. 874/2020	Moti Ram . Vs Sr. Intelligence Officer – and State
31	CR B.A. 1180/2020	STATE GOVERNMENT- L.T. Marg Police Station Vs Triza Jagesh Patel
32	MISC APPLN MCOG 622/2020	STATE GOVERNMENT Kurar Police Station Vs Uday Shradaprasad Pathak and Others 2
33	A.B.A.683/2020	Directorate Revenue of Intelligencei (DRI), Mumbai-Unit Vs Dilawar Saleh Mohammed Satti
34	A.B.A. 684/2020	Directorate Revenue of Intelligencei (DRI), Mumbai -Unit) Vs Akram Salim Stampwala
35	CR B.A. 1500/2020	Tejas A. Desai Vs Intelligence Officer D.R.I. Mumbai
36	CR B.A. 1504/2020	Hiralal Hemaram Choudhary and ors Vs The State of Maharashtra- L. T. Marg Police Station
37	CR B.A. 1509/2020	Niyaz Ahmed Mushtaq Ahmed Khan Vs The State of Maharashtra -Pydhonie Police Station
38	CR B.A. 1513/2020	Santosh Shivappa Mhatre Vs The State of Maharashtra -Wadala Police Station UUU

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